NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.229/17		Admission	252(3)	Alps Interior Private Limited

SL.	NAME (IN CAPITAL)	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM
		ORDER
1		for admission. Issued notice to ROC Bangalore,
	Karnataka. Registry	to prepare notice. Counsel to collect notice from the
	Registry and serve on	the ROC, Karnataka, Bangalore. List it on 17.01.2018.

Member (T)

Member (J)

